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## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/6/2016

NAME OF THE PETITIONER(S)

: Mathew Koshy

NAME OF THE RESPONDENT(S)

: Palmyra Springs Private Limited & 3 Others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

T.H. VIJAY PRASAD

Facticing Company Secretary

Counsel for the petitioner

May Prolog

S. KARTIK For T.M.NAQU+CO. laured for Puspondents
ORDER

S. Karlik

Mr. T.M. Vijay Prasad, PCS present. Mr. S. Karthik, Counsel for Respondents present. Counsel for Respondents is directed to make compliance of the order dated 28.04.2017 within one week by providing a copy to the other side. The other side shall seek instructions from his client and report to the Bench about the progress of the settlement talks. **Put up on 07.07.2017.** 

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)